

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31891/2017

(Arising out of impugned final judgment and order dated 12-04-2017 in WPSB No. 936/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ARUN KUMAR SAXENA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH &amp; ORS.

Respondent(s)

(IA No.114967/2017-EXEMPTION FROM FILING O.T.)

Date : 26-07-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Saurabh Trivedi, AOR

For Respondent(s) Mr. Raghvendra Upadhyay, Adv.  
Mr. Shrish Kumar Misra, AOR  
Mr. Ajay Kumar, Adv.  
Ms. Deepika Mishra, Adv.  
Mr. Bimlesh Pandey, Adv.

Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

In view of the letter circulated by the learned counsel for the petitioner seeking adjournment of two weeks on the ground of illness, let the matter be listed after two weeks.

(POOJA CHOPRA)  
COURT MASTER

(RAJINDER KAUR)  
BRANCH OFFICER